

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Ref: Diary No.206/2017

Date: 5.7.2017

To,

Shri Sanjay D Kapote, Chief Operating Officer,
Jindal Poly Films Limited,
Plot No. 12, Sector- B1,
Local Shopping Complex, Vasant kunj,
New Delhi- 110070.

Subject: Application for grant of inter-State Trading Licence for Category-I.

With reference to your application dated 5.6.2017 on the subject mentioned above, you are directed to submit on affidavit, on or before 20.7.2017, the following information and documents:

- (a) Director's report for financial year 2016-17;
 - (b) As per Regulation 3(1) of Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009, the applicant should have been authorized to undertake "trading in electricity" in the main objects of Memorandum of Association (MoA). However, "Trading in electricity" has not been specifically mentioned in the main objects of the MoA of Jindal Poly Films Limited. Submit the revised MoA clearly mentioning the "trading in electricity" as it main object.
2. Further action in your application will be taken after compliance of the above.

Sd/-
(T.D. Pant)
Deputy Chief (Law)

Copy to: M/s Praxis Counsel, Advocates & Solicitors, C-250, Ground & LGF, Defence Colony, New Delhi- 110024